

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 28th AUGUST, 2021

No. 141 A: In partial modification to this Court's notification nos. 82/A & 83/A dated 27th March, 2021, the Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Mr. Ravi Kumar Bhaskar, JM, Godda [UOT to Bokaro]	(a) Bokaro (b) Bokaro (c) Bokaro	S.D.J.M. -cum-Judge I/c, Bokaro
2.	Ms. Pragya Bajpai, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur [UOT to Chatra]	(a) Chatra (b) Chatra (c) Chatra	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Chatra
3.	Mr. Arpit Srivastava, Judge I/c-cum-JM, Dhanbad [UOT to Daltonganj]	(a) Daltonganj (b) Daltonganj (c) Daltonganj	S.D.J.M.-cum- Spl. Court, elected MP/MLA, Daltonganj
4.	Ms. Meenakshi Mishra, SDJM, Hazaribagh [UOT to Deoghar]	(a) Deoghar (b) Deoghar (c) Deoghar	S.D.J.M., Deoghar
5.	Mr. Abhishek Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Judge I/c, Garhwa [UOT to Dhanbad]	(a) Dhanbad (b) Dhanbad (c) Dhanbad	S.D.J.M., Dhanbad
6.	Ms. Sangita, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board Dhanbad [UOT to Garhwa]	(a) Garhwa (b) Garhwa (c) Garhwa	S.D.J.M., Garhwa
7.	Ms. Darshana, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur [UOT to Giridih]	(a) Giridih (b) Giridih (c) Giridih	S.D.J.M, Giridih
8.	Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro [UOT to Gumla]	(a) Gumla (b) Gumla (c) Gumla	SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla
9.	Mr. Pradeep Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh [UOT to Godda]	(a) Godda (b) Godda (c) Godda	SDJM-cum-P.M. JJ Board, Godda
10.	Ms. Avahika Gautam, Assistant Registrar(J), JHC Ranchi [UOT to Hazaribagh]	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	Civil Judge (Jr. Div.)-cum-SDJM-cum-Spl. Court, elected MP/MLA, Hazaribagh
11.	Mr. Ranjay Kumar, S.D.J.M., Giridih [UOT to Jamshedpur]	(a) Jamshedpur (b) Jamshedpur (c) Jamshedpur	S.D.J.M., Jamshedpur
12.	Mr. Vivek Kumar, SDJM-cum-Judge I/c, Bokaro [UOT to Ghatshila (Jamshedpur)]	(a) Ghatshila (b) East Singhbhum at Jamshedpur (c) Ghatshila	S.D.J.M.-cum-Civil Judge Jr. Div., Ghatshila (Jamshedpur)
13.	Mr. Abhinav, Judge I/c-cum-JM, Jamshedpur [UOT to Jamtara]	(a) Jamtara (b) Jamtara (c) Jamtara	SDJM-cum-Judge-in-Charge-cum-PM JJ Board, Jamtara.
14.	Ms. Tabinda Khan, Civil Judge (Jr. Div.), Dhanbad [UOT to Daltonganj]	(a) Khunti (b) Khunti (c) Khunti	SDJM-cum-CJ (JD), Khunti.
15.	Mr. Rohit Kumar, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj [UOT to Koderma]	(a) Koderma (b) Koderma (c) Koderma	S.D.J.M.-cum-Judge In-charge, Koderma
16.	Ms. Swati Vijay Upadhyay, Civil Judge (Jr. Div.)-cum-JM Dhanbad [UOT to Latehar]	(a) Latehar (b) Latehar (c) Latehar	SDJM-cum- PM, JJB, Latehar
17.	Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.) Ranchi [UOT to Dhanbad]	(a) Pakur (b) Pakur (c) Pakur	SDJM-cum-Judge I/c- Pakur
18.	Mr. Vikram Anand, S.D.J.M.-cum-Judge Incharge-cum-P.M., (J.J. Board)	(a) Ranchi (b) Ranchi (c) Ranchi	SDJM, Ranchi

	Jamtara [UOT to Ranchi]		
19.	Mr. Dharmendra Kumar, Railway JM, Ranchi [UOT to Rajmahal (Sahebganj)]	(a) Rajmahal (b) Sahebganj (c) Rajmahal	S.D.J.M., Rajmahal (Sahebganj)
20.	Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.)-cum- JM, Ranchi [UOT to Saraikella]	(a) Saraikela (b) Saraikela (c) Saraikela	S.D.J.M.-cum-Judge Incharge-cum- Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Saraikella
21.	Mr. Manish Kumar Singh Judge I/c-cum-JM-cum-Addl. Civil Judge (Jr. Div.) Ranchi [UOT to Simdega]	(a) Simdega (b) Simdega (c) Simdega	S.D.J.M.-cum-Judge Incharge-cum- Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Simdega

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3147 /Apptt

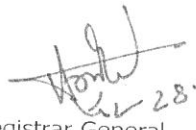
Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / P.S. to the Hon'ble the Chief Justice / the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021.

Earlier the representation submitted by officer at Sl. No. 2 was considered and allowed and she was posted at the same place where her husband is posted. Accordingly, her representation stands disposed of.

The representation submitted by officer figured at Sl. No. 17, stands disposed of and she is not entitled to get transfer allowance, including disturbance/displacement allowance.

() – For concerned PDJs & JC


28.8.21
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th AUGUST, 2021

No. 112 A: In partial modification to this Court's notification no. 82/A dated 27th March, 2021, Mr. Shivam Chaurasia, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-PM, JJ Board, Chaibasa (UOT to Dhanbad) is transferred/ posted as Additional Railway Judicial Magistrate, Dhanbad to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the Railway Courts of Dhanbad, which he is competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973, the court have been pleased to confer the powers of Judicial Magistrate 1st class upon Mr. Chaurasia for the territorial jurisdiction of Bokaro District.

The Officer is also vested with the powers conferrable on a Judicial Magistrate of the 1st class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

Mr. Chaurasia is also conferred with the powers to take cognizance of such cases which he has been authorized to try in the respective territorial jurisdiction.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3149 /Apptt

Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the General Manager (Security), Eastern Railway, Kolkata, East Central Railway, Dhanbad and South Eastern Railway, Kolkata / the O/o Registrar General/ Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / P.S. to the Hon'ble the Chief Justice / the CPC..... of High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021..

(-) For concerned P.D.J. only.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th AUGUST, 2021

No. 143A: In partial modification to this Court's notification no. 82/A dated 27th March, 2021, the Judicial Officers named in Column no. 2 of the table below are transferred/ posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1st class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973. They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions: -

Sl. No.	Name of the officer with designation and present place of posting	Name of the station where he would be posted in the Court of Railway Judicial Magistrate	Jurisdictions for which power is being vested
01	02	03	04
1.	Mr. Sanjit Kumar Chandra, S.D.J.M.-cum-Addl. Civil Judge Jr. Div., Bermo at Tenughat (Bokaro) [UOT to Madhupur (Deoghar)]	Madhupur (Deoghar)	Deoghar, Dumka, Jamtara, Giridih and Koderma
2.	Mr. Rakesh Raushan, SDJM-cum-Civil Judge (Jr. Div.)-Judge I/c-cum-PM JJ Board, Ramgarh [UOT to Dhanbad]	Dhanbad	Dhanbad, Koderma, Chatra and Giridih
3.	Mr. Gautam Gobinda, Railway J.M., Madhupur (Deoghar) [UOT to Ranchi]	Ranchi	Ranchi, Hazaribagh, Gumla, Lohardaga and Simdega

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3151 /Apptt

Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the General Manager (Security), Eastern Railway, Kolkata, East Central Railway, Dhanbad and South Eastern Railway, Kolkata/ the O/o Registrar General/ the Registrar (Establishment) / Registrar (Administration) / Registrar (Vigilance) / P.S. to the Hon'ble the Chief Justice / the CPC High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges & Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021 and the concerned Railway Magistrates [communication to all concerned Railways Authorities.].

() – for concerned PDJ & JC, Ranchi

[] – Railway Magistrates


28.8.21
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 28TH AUGUST, 2021

No. 144 A: In partial modification to this Court's notification no. 82/A & 83/A dated 27th March, the Officers named in Column no. 02 are posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officers named in Column no. 02 to be exercised at their respective places of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	Place of posting
01	02	03
1.	Ms. Seema Kumari Minj, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih
2.	Mr. Shivam Chaurasia, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-PM, JJ Board, Chaibasa	Dhanbad
3.	Mr. Ravi Shanker Pandey, SDJM-cum-Judge I/c, Chatra	Jamshedpur
4.	Mr. Alok Marandi, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Chatra	Deoghar
5.	Mr. Rajendra Prasad, JM-cum-Addl. Civil Judge (Jr. Div.) Daltonganj	Jamshedpur
6.	Mr. Deepak Kumar, SDJM, Daltonganj	Deoghar
7.	Mr. Bikrant Ranjan, Railway Judicial Magistrate Daltonganj	Jamshedpur
8.	Ms. Anamika Kisku, J.M-cum-PM, JJ Board, Deoghar	Ranchi
9.	Mr. Narendra Kumar, J.M., Madhupur (Deoghar)	Jamshedpur
10.	Mr. Anil Kumar No. III, J.M., Madhupur, (Deoghar)	Bokaro
11.	Ms. Ritwika Singh, JM-cum-Addl. Railway JM Dhanbad [UOT Pakur]	Dumka
12.	Ms. Maumita Guin, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Deoghar
13.	Ms. Ritu Kujur, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Daltonganj
14.	Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Garhwa
15.	Mr. Surendra Bedia, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Godda
16.	Ms. Shruti Soren, JM, Dhanbad	Giridih
17.	Mr. Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Ranchi
18.	Ms. Sama Roshini Kullu, S.D.J.M., Garhwa (UOT to Dhanbad)	Deoghar
19.	Mr. Mayank Tushar Topno, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Garhwa	Deoghar
20.	Mr. Vishal Majhee, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Dhanbad
21.	Mr. Pawan Kumar, Civil Judge (Jr. Div.)-cum-JM Giridih	Jamshedpur
22.	Mr. Shambhu Mahto, J.M.-cum-P.M. J.J. Board, Giridih	Ranchi
23.	Mr. Nishi Kant, Judge I/c-cum Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Jamshedpur
24.	Mr. Praveen Oraon, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Ranchi
25.	Mr. Ravi Choudhary, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Garhwa
26.	Mr. Bhupesh Chandra Samad, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Bokaro
27.	Mr. Arun Kumar Dubey, SDJM-cum-P.M. JJ Board Godda	Madhupur (Deoghar)
28.	Mr. Rajesh Ranjan Kumar, JM, Godda	Bokaro
29.	Mr. Gautam Kumar, JM-cum-Judge I/c, Godda	Ramgarh
30.	Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board, Hazaribagh	Jamshedpur
31.	Mr. Mayank Maliyaz, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Jamshedpur
32.	Mrs. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Bokaro
33.	Ms. Shweta Kumari No. 2, SDJM-cum-PM, J.J. Board, Jamshedpur [UOT to Deoghar]	Dhanbad.

34.	Ms. Angelina John, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
35.	Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Koderma
36.	Ms. Rupa Bandana Kiro, Addl. Civil Judge(Jr. Div.) Jamshedpur	Hazaribagh
37.	Ms. Arpana Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur [UOT Dumka]	Dhanbad.
38.	Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
39.	Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
40.	Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Garhwa
41.	Ms. Mariam Hembrom, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
42.	Mr. Walter Bhengra, SDJM-cum-Civil Judge(Jr.Div.) Ghatshila, (Jamshedpur)	Godda
43.	Mr. Rajeev Kumar Singh, SDJM-cum-Judge Incharge, Koderma	Jamshedpur
44.	Ms. Pooja, Civil Judge (Jr. Div.), Koderma	Jamshedpur
45.	Mr. Kamlesh Behra, Addl.Civil Judge (Jr. Div.) JM-cum-PM, JJ Board, Koderma	Ranchi
46.	Mr. Manoj Kumar Indwar, SDJM-cum-Civil Judge (Jr. Div.)-Judge I/c-cum-PM JJ Board, Lohardaga	Dhanbad
47.	Mr. Rakesh Ranjan, SDJM-cum-Judge I/c-cum-PM, JJB, Pakur	Ranchi
48.	Mr. Saurav Kumar Gautam, A.O., Judicial Academy Jharkhand., Ranchi	Giridih
49.	Ms. Kumari Nitika, JM-cum-PM, JJ Board, Ranchi	Giridih
50.	Ms. Sonam Visnoi, Under Secretary JHALSA, Ranchi	Giridih
51.	Mr. Kumar Vipul, Civil Judge (Jr. Div.)-cum-JM, Ranchi	Daltonganj
52.	Mr. Parmanand Upadhyay, SDJM, Ranchi	Daltonganj
53.	Mr. Anuj Kumar No. II, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Rajmahal (Sahebganj)
54.	Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Dhanbad
55.	Mr. Digvijay Nath Shukla, SDJM-cum-Judge I/c-cum-PM, JJB, Sahebganj [UOT to Judicial Academy Jharkhand, Ranchi]	Ranchi
56.	Mr. Neeraj Kumar, SDJM, Rajmahal, (Sahebganj)	Ranchi
57.	Mr. Raj Kumar Pandey, JM, Rajmahal, (Sahebganj)	Ranchi
58.	Mr. Ashok Kumar No. IV, JM, Rajmahal,(Sahebganj)	Ranchi
59.	Ms. Archana Mishra, Civil Judge (Jr. Div.)-cum-P.M. J. J. Board, Seraikela	Ranchi
60.	Mr. Alok Kumar, S.D.J.M.-cum-P.M.(J.J. Board), Simdega	Jamshedpur
61.	Mr. Shera Samson Tirkey, Judge I/c-cum-JM, Simdega	Dhanbad
62.	Mr. Bankim Chandra Chatterjee, Railway Judicial Magistrate, Chaibasa (Porahat)	Jamshedpur
63.	Ms. Khusboo Tyagi, J.M., Dhanbad	Jamtara

[* Officers at Sl. No. 8, 11 & 33 will also function as Special Court, elected MP/ MLA in the Judgeship concerned.]

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeships as mentioned in Column No. 03 of the table above before concerned Principal District & Sessions Judges/ Judicial Commissioner, Ranchi, with immediate effect.

Further, the concerned Principal District and Sessions Judges/ Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3153 /Apptt.


Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi/ the O/o Registrar General/ Registrar (Establishment)/ Registrar (Administration)/ Registrar (Vigilance)/ P.S. to the Hon'ble the Chief Justice/ the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they

shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021..

The representation submitted by officer figured at Sl. No. 18, stands disposed of and she is not entitled to get transfer allowance, including disturbance/displacement allowance.

() – For concerned PDJ & JC


28.8.21

Registrar General

HIGH COURT OF JHARKHAND, RANCHI**NOTIFICATION****THE 28TH AUGUST, 2021**

No. 145A: The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.	Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Mr. Anil Kumar No. III, J.M., Madhupur, (Deoghar)	(a) Civil Judge (Junior Division) (b) Bokaro (c) Bokaro	(a) Rs. 7,00,000/- within the local limits of Bokaro Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bokaro Munsifi	Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro
2.	Ms. Pragya Bajpai, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	(a) Civil Judge (Junior Division) (b) Chatra (c) Chatra	(a) Rs. 7,00,000/- within the local limits of Chatra Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chatra Munsifi	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Chatra
3.	Ms. Shikha Agarwal, SDJM, Dhanbad	(a) Civil Judge (Junior Division) (b) Daltonganj (c) Daltonganj	(a) Rs. 7,00,000/- within the local limits of Daltonganj Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Daltonganj Munsifi	Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj
4.	Md. Safdar Ali Naiyar, JM-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Daltonganj	(a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad	(a) Rs. 7,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi	Civil Judge (Jr. Div.), Dhanbad
5.	Mr. Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-Judge I/c, Tenughat (Bokaro)	(a) Civil Judge (Junior Division) (b) Garhwa (c) Garhwa	(a) Rs. 7,00,000/- within the local limits of Garhwa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi	Civil Judge (Jr. Div.)-cum-PM, JJ Board, Garhwa
6.	Ms. Angelina John, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	(a) Civil Judge (Junior Division) (b) Giridih (c) Giridih	(a) Rs. 7,00,000/- within the local limits of Giridih Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsifi	Civil Judge (Jr. Div.)-cum-J.M., Giridih
7.	Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro	(a) Civil Judge (Junior Division) (b) Gumla (c) Gumla	(a) Rs. 7,00,000/- within the local limits of Gumla Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Gumla Munsifi	SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla
8.	Ms. Avaniika Gautam Assistant Registrar(J), JHC Ranchi	(a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh	(a) Rs. 7,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Hazaribagh Munsifi	Civil Judge (Jr. Div.)-cum-SDJM-cum-Special Court, elected MP/ MLA, Hazaribagh
9.	Mr. Narendra Kumar, J.M., Madhupur (Deoghar)	(a) Civil Judge (Junior Division) (b) Jamshedpur (c) Jamshedpur	(a) Rs. 7,00,000/- within the local limits of Jamshedpur Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Jamshedpur Munsifi	Civil Judge (Jr. Div.)-cum- J.M., Jamshedpur
10.	Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ	(a) Civil Judge (Junior Division) (b) Jamshedpur (c) Jamshedpur	(a) Rs. 7,00,000/- within the local limits of Jamshedpur Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of	Civil Judge (Jr. Div.)-cum- J.M., Jamshedpur

	Board, Hazaribagh		Jamshedpur Munsifi	
11.	Mr. Vivek Kumar, SDJM-cum- Judge I/c, Bokaro	(a) Civil Judge (Junior Division) (b) Ghatshila (c) Jamshedpur	(a) Rs. 7,00,000/- within the local limits of Ghatshila Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ghatshila Munsifi	SDJM-cum-Civil Judge(Jr.Div.), Ghatshila (Jamshedpur)
12.	Ms. Tabinda Khan, Civil Judge (Jr. Div.), Dhanbad	(a) Civil Judge (Junior Division) (b) Khunti (c) Khunti	(a) Rs. 7,00,000/- within the local limits of Khunti Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Khunti Munsifi	SDJM-cum-CJ(JD), Khunti
13.	Mr. Gaurav Khurana Railway Judicial Magistrate Dhanbad	(a) Civil Judge (Junior Division) (b) Koderma (c) Koderma	(a) Rs. 7,00,000/- within the local limits of Koderma Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Koderma Munsifi	Civil Judge (Jr. Div.)- cum- PM, J.J. Board,, Koderma.
14.	Mr. Ravi Prakash Tiwari, SDJM- cum-CJ (JD)-cum- Judge Incharge- cum-PM, JJB , Khunti	(a) Civil Judge (Junior Division) (b) Latehar (c) Latehar	(a) Rs. 7,00,000/- within the local limits of Latehar Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Latehar Munsifi	Civil Judge (Jr. Div.)- cum-Judge I/c, Latehar
15.	Mr. Neeraj Kumar SDJM, Rajmahal, (Sahebganj)	(a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi	(a) Rs. 7,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi	Civil Judge (Jr. Div.)- cum-J.M, Ranchi
16.	Ms. Anju Kumari Minz, J.M.,Deoghar	(a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi	(a) Rs. 7,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi	Civil Judge (Jr. Div.) Ranchi
17.	Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.)-cum- JM, Ranchi	(a) Civil Judge (Junior Division) (b) Saraikela (c) Saraikela	(a) Rs. 7,00,000/- within the local limits of Saraikela Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Saraikela Munsifi	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum- P.M.(J.J. Board), Saraikela
18.	Mr. Manish Kumar Singh Judge I/c-cum- JM-cum-Addl. Civil Judge (Jr. Div.) Ranchi	(a) Civil Judge (Junior Division) (b) Simdega (c) Simdega	(a) Rs. 7,00,000/- within the local limits of Simdega Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Simdega Munsifi	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum- P.M.(J.J. Board), Simdega

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3155 /Apptt

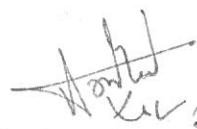
Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General / Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / P.S. to Hon'ble the Chief Justice / the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021..

Earlier the representation submitted by officer at Sl. No. 4 was considered and allowed and she was posted at the same place where her husband is posted. Accordingly, her representation stands disposed of.

The representations submitted by Ms. Anju Kumari Minz and Ms. Shikha Agrawal, stand disposed of and they are not entitled to get transfer allowance, including disturbance/displacement allowance.

() - For concerned PDJs & J. C., Ranchi.


28.8.21
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28TH AUGUST, 2021

No. 146 A: In partial modification to this Court's notification no. 82/A & 83/A dated 27th March, 2021, the Officers named in Column No. 02 are transferred and posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Ravi Kumar Bhaskar, JM, Godda	Bokaro	S.D.J.M. -cum-Judge I/c, Bokaro
2.	Ms. Pragya Bajpai, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Chatra	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Chatra
3.	Mr. Kumar Vipul, Civil Judge (Jr. Div.)-cum-JM, Ranchi	Daltonganj	Judge I/c-cum-J.M-cum- Addl. Civil Judge (Jr. Div.), Daltonganj
4.	Mr. Ravi Choudhary, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Garhwa	J.M. Cum- Judge I/c, Garhwa
5.	Mr. Saurav Kumar Gautam, A.O., Judicial Academy Jharkhand, Ranchi	Giridih	Judge I/c-cum-J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih
6.	Mr. Walter Bhengra, SDJM-cum-Civil Judge(Jr. Div.), Ghatshila, (Jamshedpur)	Godda	Judge I/c-cum-J.M. Godda
7.	Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro	Gumla	SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla
8.	Ms. Remi Praphul Baa, Law officer, Law(J) Department , Ranchi	Hazaribagh	Judge I/c-cum-P.M.JJB-cum- Addl. Civil Judge (Jr. Div.), Hazaribagh
9.	Mr. Mayank Maliyaz, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Jamshedpur	Judge I/c-cum-J.M., Jamshedpur
10.	Mr. Abhinav, Judge I/c-cum-JM Jamshedpur	Jamtara	SDJM-cum-Judge-in-Charge-cum-PM JJ Board, Jamtara.
11.	Mr. Uttam Sagar Rana, SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla	Khunti	Addl. Civil Judge, (Jr. Div.) -Judge-in-Charge-cum-PM, JJB, Khunti.
12.	Mr. Rohit Kumar, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj	Koderma	SDJM-cum-Judge I/c, Koderma
13.	Mr. Ravi Prakash Tiwari, SDJM-cum-CJ(JD)-cum-Judge Incharge-cum-PM, JJB , Khunti	Latehar	Civil Judge (Jr. Div.)-cum-JudgeI/c, Latehar
14.	Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.), Ranchi	Pakur	SDJM-cum-Judge I/c- Pakur
15.	Mr. Digvijay Nath Shukla, SDJM-cum-Judge I/c-cum-PM, JJB, Sahebganj [Earlier letter nos. 1739-40/Apptt. dated 27.03.2021 are recalled]	Ranchi	Judge-in-Charge,-cum-JM-cum-Addl. Civil Judge (Jr. Div), Ranchi
16.	Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Saraikela	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Saraikella
17.	Mr. Manish Kumar Singh, Judge I/c-cum-JM-cum-Addl. Civil Judge (Jr. Div.) Ranchi	Simdega	S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Simdega

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3157 /Apptt

Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / P.S. to the Hon'ble the Chief Justice / the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges / Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021..

Earlier the representation submitted by officer at Sl. No. 2 was considered and allowed and she was posted at the same place where her husband is posted. Accordingly, her representation stands disposed of.

The representation submitted by officer figured at Sl. No. 14, stands disposed of and she is not entitled to get transfer allowance, including disturbance/displacement allowance.

() – For concerned PDJs/JC, Ranchi.


28.8.21
Registrar General